

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4795  
ANSWERED ON:04.05.2012  
STRIKE BY AIIMS STUDENTS  
Kurup Shri N.Peethambara

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the MBBS students of All India Institute of Medical Sciences (AIIMS) were on indefinite relay hunger strike recently;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the AIIMS administration had given any written assurance to agree to some of their demands;
- (d) if so, the details thereof;
- (e) whether a panel of faculty has been constituted to inquire into the Irregularities going on in AIIMS; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) & (b) The MBBS students of AIIMS stopped attending classes and boycotted ongoing exams subsequent to suicide by MBBS student Shri Anil Kumar Meena on 04/03/2012. The students agitated from 05th to 7th March, 2012.

(c) & (d) To prevent recurrence of such incident, negotiation were held with student union and written communication outlining various measures to be instituted by AIIMS for the family of late Shri Anil Kumar Meena and welfare of students was made. AIIMS has decided to take several measures like :

Constitution of a Committee with Professor Sukhdeo Thorat to examine the extent to which the earlier recommendation of the Thorat Committee have been implemented by the Institute, self- enrichment course for the first year MBBS students, Director along with Dean holding a monthly meeting to review the academic and welfare measures, appointment of a senior professor as the Students Welfare Officer, introduction of a Faculty Guardian System, individual interviews with psychologists/psychiatrists for strengthening studies and social life, additional classes/tutorials on important topics for those having short attendance, restructuring of the hostel section in consultation with the students and residents, an amount of Rs. 15,00,000/- as ex-gratia to the family of the deceased, free treatment for family members of the deceased at AIIMS.

(e) to (f) A Committee comprising of 3 Senior Member constituted to review the examination result of Shri Anil Kumar Meena opined that there were no irregularities in the result.